

Court-II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. No.121/KB/2014

Present: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25 July, 2017, 10.30 A.M

|                     |  |                        |                     |
|---------------------|--|------------------------|---------------------|
| Name of the Company | Dhiraj Kumar Mantri<br>-Versus-<br>Starmark Dealers Pvt.Ltd & Ors.   |                        |                     |
| Under Section       | 397-397  |                        |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. Mr. S. Haque  
2. Mr. A. K. Upadhyay } Petitioner 25/7/17 

1. Mr. Anirban Ray  
2. Mr. Hishu Chowdhury  
3. Mr. Jayanto Sengupta  
4. Mr. Aritto Basu  
5. Sushmita Ghosh }

Respondent

S. Ghosh  
25/7/17

25.07.2017 – C.P. No. 121 / KB / 2014 C.A. – 207 / 2015 I.A. – 40 / 2017 – Dhiraj Kumar Mantri –Versus- Starmark Dealers Pvt. Ltd. & Others.

ORDER

Ld. Lawyer on behalf of the petitioner as well as respondents are present.

In view of the Order dated 21 June, 2017 Bearing Order No. 25 / 2 / 2017- NCLT dated 12.06.2017, ~~in~~ this matter may be placed before the Bench - I.

Fixed on 3<sup>rd</sup> of August, 2017.

sd.  
(MANORAMA KUMARI)  
MEMBER (J)